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IN THE HIGH COURT OF DELHI AT NEW DELHI *

O.M.P. (COMM) 383/2021 & I.As. 17399-400/2021 +

BHARAT ARORA

..... Petitioner

Through: Mr. Monish Panda and Mr. Mrinal Bharat Ram, Advocates.

versus

AJAY SHANKER ARORA &	ORS Respondents
Through:	Mr. Sanyam Khetarpal, Advocate for R-6. Mr. Ravi Kant Chadha, Senior Advocate with Ms. Mansi Chadha and Mr. Siddhant Chaudharu, Advocates. Mr. R.K. Chadha, Senior Counsel with Mr. J.P.S. Tomar, Advocate.
0 M D (00) 0 A 175/0001	

O.M.P. (COMM) 175/2021 +BHARAT ARORA Petitioner

Through:

Mr. Monish Panda and Mr. Mrinal Bharat Ram, Advocates.

versus

AJAY SHANKER ARORA &	ORS Respondents
Through:	Mr. Sanyam Khetarpal, Advocate for
	R-6.
	Mr. Ravi Kant Chadha, Senior
	Advocate with Ms. Mansi Chadha
	and Mr. Siddhant Chaudharu,
	Advocates.
	Mr. R.K. Chadha, Senior Counsel
	with Mr. J.P.S. Tomar, Advocate.

This is a digitally signed order.

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CORAM: HON'BLE MR. JUSTICE SANJEEV NARULA <u>ORDER</u> 17.02.2022 [VIA HYBRID MODE]

At the request for the counsel for the Petitioner, the page limit set by 1. this Court for filing the brief note of submissions is increased to five page(s). Accordingly, the parties are directed to file the brief note of submissions within a period of two weeks from today.

List on 01st April, 2022. 2.

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SANJEEV NARULA, J

FEBRUARY 17, 2022 nk